

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3951
ANSWERED ON:13.12.2002
SHIFTING OF COMMISSIONERATE OFFICE
PATY RIPPLE KYNDIAH

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government proposed to shift the office of Commissionerate of Central Excise located at Shillong to Guwahati;
- (b) if so, the details and reasons therefor;
- (c) whether there are large number of representations against the shifting of the above office have been received;
- (d) if so, the action taken on the representation;
- (e) whether the Government proposes to review the above decision and desist from shifting of the above office; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN):

(a) and (b) Yes, Sir. Govt. has decided to shift the office of the Commissionerate of Central Excise, Shillong to Guwahati which has also been notified vide Notification No. 37/2002-CE(NT) dated 31st October, 2002. The decision of the Government was based on the following reasons:

- (i) Revenue potential
 - (ii) Trade facilitation
 - (iii) Administrative convenience.
- (c) Yes, certain representations have been received against the impugned shift.
- (d) to (f) The representations are under examination of the Government.